



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,25th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	CRP(I/O)/66/2017	MOHAN MAHANTA Versus MRINMOYEE DUTTA and ANR.	MR.G N SAHEWALLA MR.P DEKA
2	CRP(I/O)/77/2020	DEBEN SARMAH AND ANR. Versus HORENDRA NATH SARMAH	MS. N S THAKURIA MS D ANGANA
3	CRP(I/O)/24/2021	SANTANA CHOUDHURY Versus RAHMAN ALI	MR. A K GUPTA MR. R S MISHRA
4	Review.Pet./39/2021	SMT. BANTI BHARALI Versus RANJANA BEZBARUAH AND ANR.	MR. R B SAH MR G KAKOTI

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LEAVE NOTE OF ADVOCATES FOR 25/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	C.Ex.App./3/2019	COMMISSIONER CENTRAL EXCISE AND SERVICE TAX Versus HINDUSTAN COCA COLA BEVERAGES PVT LTD	MR. S C KEYAL ASSTT.S.G.I.	
2	Arb.P./10/2020	CHAUMALA RANJIT BAILUNG Versus M/S. LUCAS INDIAN SERVICE LTD. AND ANR	MR. P J SAIKIA MR. R S MISHRA	
3	Arb.P./41/2020	M/S BHARTIA INFRA PROJECTS LTD. Versus THE UNION OF INDIA AND 6 ORS	MR. R HUSSAIN MRS. S ROY	MR. B SARMA SC, NF RLY
4	I.A.(Civil)/592/2021 in MACApp./1986/2021	MD. JAFOR IQBAL HOQUE @ JAFAR IQBAL HAQUE AND ANR Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND ANR	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MS. R D MOZUMDAR (R-1) MS. C MOZUMDAR (R-1) MR. S P SHARMA (R-1)
	WITH MACApp./1986/2021 (Filing Number)	MD. JAFOR IQBAL HOQUE @ JAFAR IQBAL HAQUE AND ANR Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND ANR (A)	MS. R CHOUDHURY	

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP/245/2015	RAJU MONI BORA KAKOTY Versus UMESH CH. BARUAH and 3 ORS	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	MR.G N SAHEWALLA(R-2&3) MS.B SARMA(R- 2&3) MS.R JAINR- 2and3 MR.P DEKA(R- 2&3) MD.ASLAM(R- 2&3)
2	WP(C)/4373/2020	MAINUL HOQUE CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 16 ORS	MR P KOULI MR DEBA SARMAH MS N SHYAM	MR. R MAZUMDAR (R-15) MRS P RAI (R-15) MS. P K DEVI (R-15) MR H J SAIKIA (R-15) SC, WPT AND BC SC, AGRI. DEPARTMENT SC, PERSONNEL DEPT.
3	WP(C)/4510/2020	M/S PLEXUS CONSTRUCTIONS AND ENGINEERING PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	MR S P DAS (SC,S E AND E DEPTT.)
4	WP(C)/2574/2021	MUKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. T BHARALI MR A K RAI MS. N RAI MS G BORA	GA, ASSAM SC, REVENUE
5	WP(C)/3072/2021	AKBAR HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 7 ORS.	DR. B AHMED MR. N HAQUE MR H I CHOUDHURY MR. A K AZAD	GA, ASSAM MR D NATH SC, PWD

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